

**ORISSA HIGH COURT****FILING REPORT AS ON :28/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	ARBP/000023/2020	HYDERABAD PRECISION MFG CO.PVT LTD VS THE GENERAL MANAGER, ORDNANCE FACTORY ,BADMAL	TANMAY MISHRA VS	// ()
2	BLAPL/0005963/2020	DAITARI NAIK VS STATE OF ODISHA	P.R.SINGH VS	BALIMI /46 /2015 () //
3	BLAPL/0005964/2020	KANKAN MANDAL VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /40 /2020 () //
4	BLAPL/0005965/2020	PILALAL @ PINKU ENDJA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	PAIKMAL /100 /2020 () //
5	BLAPL/0005966/2020	KUNI @ PRATAP CHANDRA ROUT VS STATE OF ODISHA	B.B.ROUTRAY VS	PATTAMUNDAI /301 /2020 () //
6	BLAPL/0005967/2020	PANCHANAN SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JHARSUGUDA /572 /2020 () //
7	BLAPL/0005968/2020	SANTANU KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /92 /2020 () //
8	BLAPL/0005969/2020	NANDA @ SANJIB KUMAR MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	NIKIRAI /97 /2020 () //
9	BLAPL/0005970/2020	TUTU @ NARESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /139 /2020 () //
10	BLAPL/0005971/2020	AKHIL KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /55 /2020 () //
11	BLAPL/0005972/2020	RATNAKAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BAGHAMARI /55 /2020 () //

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12	BLAPL/0005973/2020	SHIBARAM DAS @ SIBA @ SIBARAM DAS VS STATE OF ODISHA	S.K.BHANJADEO VS	KABISURYANAGAR (KODALA) /395 /2019 () //
13	BLAPL/0005974/2020	NANDA KISSAN VS STATE OF ODISHA	L.BHUYAN VS	HARICHANDANPUR /12 /2020 () //
14	BLAPL/0005975/2020	DIPA @ SUPRIYA SWAIN VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /256 /2020 () //
15	BLAPL/0005976/2020	BUDHIA SINGH VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	CHANDIPUR /74 /2020 () //
16	BLAPL/0005977/2020	SK. JABIR VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	INDUSTRIAL /18 /2020 () //
17	BLAPL/0005978/2020	MADKAMI BUCHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /29 /2020 () //
18	BLAPL/0005979/2020	RAJANA SRINIVASA RAO VS STATE OF ODISHA	AMIT PATTNAIK VS	/ /0 () //
19	BLAPL/0005980/2020	GAGANE @ GAGAN SUNA @ PANIGRAHI VS STATE OF ODISHA	TUKUNA KU.MISHRA VS	AMPANI /32 /2019 () //
20	BLAPL/0005981/2020	DURYDHAN NAIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /96 /2017 () //
21	BLAPL/0005982/2020	BUBLU @ BABUL @ BABULU NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	N.T.P.C. /112 /2020 () //
22	BLAPL/0005983/2020	CHANDRAKANTA NAYAK VS STATE OF ODISHA	J.K.KHUNTIA VS	SIMULIA /189 /2020 () //
23	BLAPL/0005984/2020	TRINATH NAIK @ TINA	MAITRIJIT MOHANTY	NIALI /202 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005985/2020	SAROJ KUMAR PATRA	SANJAYA NARAYAN SAHOO	BHANDARIPOKHARI /115 /2013
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005986/2020	CHANDAN BEHERA	AMULYA RATNA PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005987/2020	LULU @ MANAS RANJAN NAIK	B.B.ROUTRAY	NALCO /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005988/2020	RATNAKAR SAHOO	JAYADEBA BEHERA	BAGHAMARI /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005989/2020	AJAY@BABULA@BABLA PRADHAN	AMITABH PRADHAN	KHETRARAJPUR /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005990/2020	AJAY @ MANGRAJ GANDA	MADAN SUNDAR BEHERA	BORIGUMMA /99 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005991/2020	PITABAS RANA @ BANKA	AMULYA RATNA PANDA	SAHADEV KHUNTA /274 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005992/2020	A.BUDU	RAJIB LOCHAN PATTNAIK	KUNDRA /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005993/2020	SUVADRA MANDAL	DEBASISH SAMAL	BASTA /62 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005994/2020	KISHORE MAJHI	SURYAKANTA DWIBEDI	CHANDAPUR /67 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005995/2020	ARUP KUMAR MISHRA	ANIRUDHA DAS	VIGILANCE PS (BERHAMPUR) /10 /2020
		VS	VS	()

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35	BLAPL/0005996/2020	STATE OF ODISHA RAMAKANTA TURUK @ HARIJAN VS	MANORANJAN PADHY VS	// JEYPORE SADAR /95 /2019 ()
36	BLAPL/0005997/2020	STATE OF ODISHA PRATAPA @ BARUNA NAIK VS	DEVASHIS PANDA VS	// MOTANGA /125 /2020 ()
37	BLAPL/0005998/2020	STATE OF ODISHA SAROJ MOHAPATRA VS	SOMANTH SATAPATHY VS	// BARANGA /81 /2020 ()
38	BLAPL/0005999/2020	STATE OF ODISHA DIBAKAR BEHERA VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /136 /2020 ()
39	BLAPL/0006000/2020	STATE OF ODISHA SUNIL NAHAK VS	S.K.BHANJADEO VS	// KABISURYANAGAR (KODALA) /225 /2020 ()
40	BLAPL/0006001/2020	STATE OF ODISHA RINKU CHETTY VS	NIRANJAN LENKA VS	// SEMILLIGUDA /66 /2020 ()
41	BLAPL/0006002/2020	STATE OF ODISHA PRASANTA SWAIN @ CHILA VS	RAGHUNATH DAS MOHAPATRA VS	// BOLAGARH P.S. /123 /2020 ()
42	BLAPL/0006003/2020	STATE OF ODISHA SANDEEP DASH VS	SAPAN KUMAR LENKA VS	// AIR FIELD P.S. /111 /2020 ()
43	BLAPL/0006004/2020	STATE OF ODISHA ASHOK KUMAR SETHY VS	DUSHMANTA SAHOO VS	// ADVA /65 /2020 ()
44	BLAPL/0006005/2020	STATE OF ODISHA DASARATHI DALAI VS	SARAT KUMAR ACHARYA VS	// KHANDAGIRI P.S. /142 /2019 ()
45	CMP/0000478/2020	STATE OF ODISHA MURALIDHAR SAMAL VS SARAT CHANDRA ROUT	SURAJ MOHANTY VS	// // ()

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46	CONTC/0003525/2020	BHIMSEN DAS VS THE SECRETARY, UNITED PURI NIMAPARA CENTRAL CO.OPERATIVE BANK LTD.	ADV VS	// 0
47	CONTC/0003526/2020	DEBENDRA KUMAR MAHARANA VS SANJAY KUMAR ROUT	ADV VS	// 0
48	CONTC/0003527/2020	ABHIMANYU JENA VS DEORANJAN KUMARSINGH	ADV VS	// 0
49	CONTC/0003528/2020	K.JOYA ACHARY VS TAHASILDAR CHHATRAPUR	ADV VS	// 0
50	CONTC/0003529/2020	GITA ROY VS BANK OF BARODA	ADV VS	// 0
51	CONTC/0003530/2020	SHAIK ALENUR VS VINEEL KRISHNA	ADV VS	// 0
52	CONTC/0003531/2020	SANGRAM KESHARI MALLICK VS NIKUNJA BIHARI DHAL	AMIYA KUMAR MISHRA 2 VS	// 0
53	CONTC/0003532/2020	RAJKUMARI PATRO VS VINEEL KRISHNA	ADV VS	// 0
54	CONTC/0003533/2020	SMARITA SAMANTARAY VS VINEEL KRISHNA	ADV VS	// 0
55	CONTC/0003534/2020	PRADIP KUMAR SAHOO VS VINEEL KRISHNA	ADV VS	// 0
56	CONTC/0003535/2020	NITARANI MOHANTY VS VINEEL KRISHNA	ADV VS	// 0
57	CONTC/0003536/2020	BIPIN BIHARI SAHU	ADV	//

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		VS	VS	0
		ANU GARG		//
58	CONTC/0003537/2020	SAGAR SAHU	ADV	//
		VS	VS	0
		ANU GARG		//
59	CONTC/0003538/2020	TIKESWAR NAHAK	ADV	//
		VS	VS	0
		ANU GARG		//
60	CONTC/0003539/2020	BALABATI NAHAK	ADV	//
		VS	VS	0
		ANU GARG		//
61	CONTC/0003540/2020	DURYODHAN MOHARANA	ADV	//
		VS	VS	0
		ANU GARG		//
62	CONTC/0003541/2020	DURYODHAN BEHERA	ADV	//
		VS	VS	0
		ANU GARG		//
63	CONTC/0003542/2020	MILU SAHOO	ADV	//
		VS	VS	0
		ANU GARG		//
64	CONTC/0003543/2020	MALATI PRADHAN	ADV	//
		VS	VS	0
		ANU GARG		//
65	CONTC/0003544/2020	URBASI SAHOO	ADV	//
		VS	VS	0
		ANU GARG		//
66	CONTC/0003545/2020	TRILOCHAN SAHU	ADV	//
		VS	VS	0
		ANU GARG		//
67	CONTC/0003546/2020	KAPILESWAR BISWAL	ADV	//
		VS	VS	0
		ANU GARG		//
68	CONTC/0003547/2020	DUTIYA @ DWITIYA MUKHI	ADV	//
		VS	VS	0

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69	CONTC/0003548/2020	ANU GARG SANHITA DAS VS	ADV VS	// // 0
70	CONTC/0003549/2020	VINEEL KRISHNA SARAT CHANDRA NANDA VS	ADV VS	// // 0
71	CONTC/0003550/2020	VINEEL KRISHNA SABADHAN DEHURI VS	ADV VS	// // 0
72	CONTC/0003551/2020	BISWAJIT KESHARI DAS OMM PRAKASH SHUKLA VS	ADV RABINDRA NATH PRUSTY VS	// // 0
73	CONTC/0003552/2020	SAROJ KUMAR SAMAL ANANDA KUMAR ROUT VS	ADV BANABIHARI RAY VS	// // 0
74	CONTC/0003553/2020	SUBRAT SAHOO SAMAL BARRAGE EMPLOYEES UNION VS	ADV VS	// // 0
75	CONTC/0003554/2020	ANU GARG MANAGING COMMITTEE OF SARASWATI SHISHU VS	ADV SHISHU VIDYA MANDIR , JAGATPUR VS	// // 0
76	CONTC/0003555/2020	NIRANJAN BEHERA BHUBANANANDA DAS VS	ADV VS	// // 0
77	CONTC/0003556/2020	DR. BIJAY KUMAR SAHOO PRATIMA JAGDALA VS	ADV VS	// // 0
78	CONTC/0003557/2020	BISHNUPADA SETHI ARJUN JAGDALA @ ARJUNA GANDA VS	ADV VS	// // 0
79	CONTC/0003558/2020	BISHNUPADA SETHI SANTANU KUMAR MOHAPATRA VS	ADV VS	// // 0
		SASWAT MISHRA		//

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80	CONTC/0003559/2020	PRAVAKAR NAYAK VS SASWAT MISHRA	ADV VS	// ()
81	CRLA/0000461/2020	SUJEET SABAR VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	SERANGO /59 /2015 () //
82	CRLA/0000462/2020	DILESWAR SAHU @ NANDU VS STATE OF ODISHA	ANURAG PATI VS	TELKOI /90 /2016 () //
83	CRLMA/0000122/2020	HAREKRUSHNA PADHI VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	PANIKOILI /51 /2020 () //
84	CRLMA/0000123/2020	HAREKRUSHNA PADHI VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	PANIKOILI /51 /2020 () //
85	CRLMC/0001305/2020	BASUDEV SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /31 /2008 () //
86	CRLMC/0001306/2020	KANHEYALAL AGARWALLA VS DEBASIS AGARWAL	GOURIMOHAN RATH VS	BARBIL /139 /2018 () //
87	CRLMC/0001307/2020	DAMODAR NAYAK VS SAGARIKA DAS	SUBHRANSU BHUSAN MOHANTY VS	/ /0 () //
88	CRLMC/0001308/2020	DAMODAR NAYAK VS SNEHASIS PANDA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 () //
89	CRLMC/0001309/2020	GURUPAD MAITY VS STATE OF ODISHA	A.K.SARANGI VS	NAYAPALLI P.S. /305 /2020 () //
90	CRLMC/0001310/2020	PURNA CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /38 /2018 () //
91	CRLMC/0001311/2020	RADHA MADHAB MISHRA	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /47 /2018



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		VS	VS	()
		STATE OF ODISHA(VIG.)		//
92	CRLMC/0001312/2020	ARUN PRASAD MOHAPATRA	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /70 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
93	CRLMC/0001313/2020	BASANTA KUMAR PANIGRAHI(RETD)	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /46 /2018
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
94	CRLMP/0000949/2020	ABHISHEK PANDA	B.M. SARANGI	/ /0
		VS	VS	()
		SUPERINTENDENT ,POLICE		//
95	CRLMP/0000950/2020	PADMALAYA DASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000951/2020	SUDIPA DEY @ DUTTA	UDIT RANJAN JENA	BHADRAK RURAL /378 /2020
		VS	VS	()
		DIRECTOR GENERAL OF POLICE		//
97	CRLMP/0000952/2020	PRAMILA SAHOO	R.N.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000953/2020	SRADHANJALI DAS	R.N.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000954/2020	RISHI RAJ BAHALIA	SUDARSAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000955/2020	GOPAL CHANDRA PANDA	SRIKANTA MAHUNTA	/ /0
		VS	VS	()
		DIRECTOR OF GENERAL OF POLICE		//
101	CRLMP/0000956/2020	KANHU CHARAN BEHERA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000957/2020	MIRZA GAUSAR ALI BAIG	SUDARSAN BEHERA	/ /0
		VS	VS	()

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103	CRLMP/0000958/2020	STATE OF ODISHA DHARITRI MISHRA VS	BALARAM NAYAK VS	// / /0 ()
104	CRLMP/0000959/2020	STATE OF ORISSA TAPAN KUMAR NAYAK VS	SATYAJEET ROUT VS	// KHANDAGIRI P.S. /432 /2020 ()
105	CRLREV/0000364/2020	THE STATE OF ODISHA SIDHANTA MAJHI VS	R.ACHARY VS	// DELANGA /76 /2020 ()
106	CRLREV/0000365/2020	STATE OF ODISHA NARAD BEHERA VS	RAMDAS ACHARY VS	// / /0 ()
107	FAO/0000650/2020	STATE OF ODISHA THE LEGAL MANAGER M/S UNITED INDIA INSURANCE CO.LTD. VS	SOMANATH CHAND. VS	// // ()
108	MACA/0000612/2020	SHOBHA SINGH THE DIVISIONALMANGER, NATIONAL INSURANCE CO.LTD. VS	PRINCE PATIL VS	// // ()
109	MACA/0000613/2020	GANESWAR SETHI MANAGER CLAIMS, M/S TATA AIG GENERAL INSURANCE CO.LTD. VS	INDRANIL VS	// // ()
110	WA/0000513/2020	JALI DEHURY STATE OF ODISHA VS	SR.STANDING COUNSEL(S AND ME) VS	// // ()
111	WA/0000514/2020	TOMALOMALA PADHI STAE OF ODISHA VS	SR. STANDING COUNSEL ( S AND ME) VS	// // ()
112	WP(C)/0021423/2020	PITAMBAR PARIDA MANOJ KUMAR SWAIN VS	SANGRAM RATH VS	// // ()
113	WP(C)/0021424/2020	STATE OF ODISHA SATYA NARAYAN SABAT VS	GYANALOKA MOHANTY VS	// // ()
		STATE OF ORISSA		//

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114	WP(C)/0021425/2020	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
115	WP(C)/0021426/2020	GOURAHARI SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
116	WP(C)/0021427/2020	KRUPASINDHU DAS VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
117	WP(C)/0021428/2020	JAGANNATH PRASAD BISHOYI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
118	WP(C)/0021429/2020	KHAGESWAR MALLICK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
119	WP(C)/0021430/2020	AJAY KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
120	WP(C)/0021431/2020	PRINCIPAL IN CHARGE, KISHORE PALLAI SCIENCE HIGH SCHOOL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
121	WP(C)/0021432/2020	RASHMI RANJAN NARENDRA VS GOVT. OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
122	WP(C)/0021433/2020	RAMESH CHANDRA MISHRA VS ODISHA ADMINISTRATIVE TRIBUNAL	SAMEER KUMAR DAS VS	// 0 //
123	WP(C)/0021434/2020	BISWAJIT SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
124	WP(C)/0021435/2020	LAMBODAR MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
125	WP(C)/0021436/2020	PURNA CHANDRA MAHANTA	B.N.PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0021437/2020	BAIKUNTHA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0021438/2020	BIBHUTI BHUSAN SUBUDHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0021439/2020	GAJENDRA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0021440/2020	GOPAL CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0021441/2020	MAHAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0021442/2020	NIGAMANANDA BHUYAN	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0021443/2020	PURNACHANDRA BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0021444/2020	NARAHARI MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0021445/2020	PADAN MAHARANA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0021446/2020	PADMANABHA ARUK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0021447/2020	PAIKSHYA MAHANTA	B.N.PARIDA	//
		VS	VS	0

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137	WP(C)/0021448/2020	STATE OF ODISHA SHYAMSUNDAR NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
138	WP(C)/0021449/2020	STATE OF ODISHA NINA SOUBHAGYALAXMI MAHANTA VS	B.N.PARIDA VS	// // 0
139	WP(C)/0021450/2020	STATE OF ODISHA KAMBU PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
140	WP(C)/0021451/2020	STATE OF ODISHA BHIMASEN BEHERA VS	B.N.PARIDA VS	// // 0
141	WP(C)/0021452/2020	STATE OF ODISHA FAKIR PANDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
142	WP(C)/0021453/2020	STATE OF ODISHA TANURAM MAHANTA VS	B.N.PARIDA VS	// // 0
143	WP(C)/0021454/2020	STATE OF ODISHA NIRANJAN BEHERA VS	B.M.SARANGI VS	// // 0
144	WP(C)/0021455/2020	STATE OF ODISHA PURNA CHANDRA MAHANTA VS	B.N.PARIDA VS	// // 0
145	WP(C)/0021456/2020	STATE OF ODISHA SHARATA CHANDRA MAHANTA VS	B.N.PARIDA VS	// // 0
146	WP(C)/0021457/2020	STATE OF ODISHA SWARNAPRAVA SATAPATHY VS	B.M.SARANGI VS	// // 0
147	WP(C)/0021458/2020	REGIONAL MANAGER, RESERVE BANK OF INDIA SOUMYA RANJAN BALABANTARAY VS	Braja Mohan Sarangi VS	// // 0
		REGIONAL TRANSPORT OFFICER, ANGUL		//

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148	WP(C)/0021459/2020	RANJAN KUMAR JENA VS REGIONAL TRANSPORT OFFICER, KALAHANDI	Braja Mohan Sarangi VS	// 0 //
149	WP(C)/0021460/2020	PRAHALLAD MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
150	WP(C)/0021461/2020	M/S. ORISSA AUTOMOBILES OFFICE VS INSPECTOR-IN-CHARGE	Braja Mohan Sarangi VS	// 0 //
151	WP(C)/0021462/2020	JAMBESWAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
152	WP(C)/0021463/2020	MAKARA ROUT VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
153	WP(C)/0021464/2020	MAHESWAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
154	WP(C)/0021465/2020	MAHAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
155	WP(C)/0021466/2020	BALIA @ BALABHADRA SAMAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
156	WP(C)/0021467/2020	BHASKAR BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
157	WP(C)/0021468/2020	NABADISHA VIDYA NIKETAN, BBSR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
158	WP(C)/0021469/2020	JAGABANDHU SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
159	WP(C)/0021470/2020	ANANDA BHUJABAL	BIRAJA PRASANNA SATAPATHY	//

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		VS	VS	0
160	WP(C)/0021471/2020	STATE OF ODISHA BHIMASEN SETHA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
161	WP(C)/0021472/2020	STATE OF ODISHA BALARAM SUBUDHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
162	WP(C)/0021473/2020	STATE OF ODISHA RATIKANTA SAHOO	SADASIVA PATRA	//
		VS	VS	0
163	WP(C)/0021474/2020	STATE OF ODISHA PUSPANJALI SARANGI	SIDHARTHA MISHRA	//
		VS	VS	0
164	WP(C)/0021475/2020	STATE OF ODISHA SARAT KUMAR SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0
165	WP(C)/0021476/2020	STATE TRANSPORT AUTHORITY PRASANTA KUMAR PANDA	SANTANU KUMAR SARANGI	//
		VS	VS	0
166	WP(C)/0021477/2020	STATE OF ODISHA SANTANU KUMAR SAHU	SURYAKANTA DASHMOHAPATRA	//
		VS	VS	0
167	WP(C)/0021478/2020	STATE OF ODISHA SUVENDU KUMAR SINHA	ANUPAM DASH	//
		VS	VS	0
168	WP(C)/0021479/2020	STATE OF ODISHA TRAILOKYA DAS	GOPINATH PANDA	//
		VS	VS	0
169	WP(C)/0021480/2020	STATE OF ODISHA RASHMI RANJAN SWAIN	SURYA NARAYAN MISHRA	//
		VS	VS	0
170	WP(C)/0021481/2020	THE MANAGER, CHOLAMANDALAM MINAKSHI ROUT	JYOTIRMAYA GUPTA	//
		VS	VS	0

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171	WP(C)/0021482/2020	STATE OF ODISHA MANMATHNATH MAHANTA VS	B.N.PARIDA VS	// // 0
172	WP(C)/0021483/2020	STATE OF ODISHA ANTARYAMI MALIK VS	ABAHYA KUMAR SHARMA VS	// // 0
173	WP(C)/0021484/2020	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA VS	SAROJ KUMAR PADHY VS	// // 0
174	WP(C)/0021485/2020	STATE OF ODISHA NILIMA SATPATHY VS	ABAHAYA KUMAR SHARMA VS	// // 0
175	WP(C)/0021486/2020	STATE OF ODISHA PRATIMA MAHARANA VS	B.N.PARIDA VS	// // 0
176	WP(C)/0021487/2020	STATE OF ODISHA ASHUTOSH PRASAD MOHANTY VS	PRASANTA KU. DAS VS	// // 0
177	WP(C)/0021488/2020	STATE OF ODISHA MAMATA DHAL VS	ABHAYA KUMAR SHARMA VS	// // 0
178	WP(C)/0021489/2020	STATE OF ODISHA NAYANI MALLIK VS	BISWAJIT MOHARANA VS	// // 0
179	WP(C)/0021490/2020	DISTRICT MAGISTRATE CUM COLLECTOR, GANJAM ANUSUYA MALLICK VS	ABHAYA KUMAR SHARMA VS	// // 0
180	WP(C)/0021491/2020	STATE OF ODISHA SUBHASHREE PADHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
181	WP(C)/0021492/2020	STATE OF ODISHA CHARULATA TARAI VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// // 0 //



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182	WP(C)/0021493/2020	NARAYANI SETH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0021494/2020	PRANAB KUMAR PAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
184	WP(C)/0021495/2020	SURENDRANATH PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
185	WP(C)/0021496/2020	TAPASWINI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
186	WP(C)/0021497/2020	SIKILAL KHAMARI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
187	WP(C)/0021498/2020	SANJUKTA ROUT VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
188	WP(C)/0021499/2020	ISWAR CHANDRA CHHATRIA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0021500/2020	SUKANTA KUMAR LENKA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
190	WP(C)/0021501/2020	SATYANARAYAN JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
191	WP(C)/0021502/2020	BHARAT KUMAR SAHOO VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
192	WP(C)/0021503/2020	SAIRAM MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
193	WP(C)/0021504/2020	RABINDRA MATHAN	ABHAYA KUMAR SHARMA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0021505/2020	SANJAY KUMAR DAS	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0021506/2020	CHHABI KETAN SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0021507/2020	ABDUL JABAR	AFRAAZ SUHAIL	//
		VS	VS	0
		OFFICE OF TAHSILDAR, CUTTACK SADAR		//
197	WP(C)/0021508/2020	MANORANJAN DHAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021509/2020	P.SURESH	ATUL TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0021510/2020	SASANKA SEKHAR PATI	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0021511/2020	RAHULA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021512/2020	RAMAKANTA LENKA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0021513/2020	NAMITA NAYAK	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0021514/2020	BIJAYA KUMAR BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0021515/2020	PRAVASINI SAMAL	B.S.TRIPATHY (1)	//
		VS	VS	0

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205	WP(C)/0021516/2020	STATE OF ODISHA PATITAPABAN PAL VS	K.K.SWAIN VS	// // 0
206	WP(C)/0021517/2020	STATE OF ODISHA SWADHIN KUMAR MAHANTA VS	K.K.SWAIN VS	// // 0
207	WP(C)/0021518/2020	STATE OF ODISHA SUKANTA KUMAR DALAI VS	NILAKANTHA JUJHARSINGH VS	// // 0
208	WP(C)/0021519/2020	STATE OF ODISHA PRANAB KISHORE DASH VS	K.K.SWAIN VS	// // 0
209	WP(C)/0021520/2020	STATE OF ODISHA PRAVATI PARIDA VS	DHULIRAM PATTANAYAK VS	// // 0
210	WP(C)/0021521/2020	UNION OF INDIA GYARSILAL KHANDELWAL VS	MONOMOY BASU VS	// // 0
211	WP(C)/0021522/2020	STATE OF ODISHA DUHITA SAMAL VS	BIBHUTI BHUSAN BEHERA VS	// // 0
212	WP(C)/0021523/2020	STATE OF ODISHA PARSURAM KARUAN VS	BHASKAR SAMANTARAY VS	// // 0
213	WP(C)/0021524/2020	STATE OF ODISHA PARSURAM KARUAN VS	BHASKAR SAMANTARAY VS	// // 0
214	WP(C)/0021525/2020	STATE OF ODISHA CHAKRADHAR LENKA VS	ABHAYA KUMAR SHARMA VS	// // 0
215	WP(C)/0021526/2020	STATE OF ODISHA GOURI KUMARI PANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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216	WP(C)/0021527/2020	DARPA NARAYAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
217	WP(C)/0021528/2020	PADMALOCHAN PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	WP(C)/0021529/2020	NAMITA BEHERA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
219	WP(C)/0021530/2020	PRADEEPTA KUMAR BHUINYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
220	WP(C)/0021531/2020	ARJUNA CHARAN MALIK VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
221	WP(C)/0021532/2020	MILAN KUMAR PATRNAIK VS STATE OF ORISSA	S.S.RAY (2) VS	// 0 //
222	WP(C)/0021533/2020	MADHUSUDAN SWAIN VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
223	WP(C)/0021534/2020	RABINDRA KUMAR SAHU VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
224	WP(C)/0021535/2020	PAPALIN ROUT VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
225	WP(C)/0021536/2020	GOBINDA NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
226	WP(C)/0021537/2020	ANITA KUMAR MOHANTY VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
227	WP(C)/0021538/2020	HRUSHIKESH BEHERA	SARBESWAR BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0021539/2020	BINOD BIHARI DAS	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0021540/2020	PRADIP KUMAR BISWAL	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021541/2020	DEBALAXMI MOHANTY	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0021542/2020	SRIDHAR SUTAR	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0021543/2020	SASANKA SEKHAR SAHU	D.P.MOHANTY	//
		VS	VS	0
		GENERAL ADMINISTRATION DEPT.		//
233	WP(C)/0021544/2020	PANDAB BHOI	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0021545/2020	SUKANTA KUMAR BEHERA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0021546/2020	DHANESWAR SAHOO	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0021547/2020	NIRANJAN SUTAR	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0021548/2020	ABHAYA KUMAR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0021549/2020	SANTWANA RATH	ABHAYA KUMAR SHARMA	//
		VS	VS	0

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239	WP(C)/0021550/2020	STATE OF ODISHA RASMITA SARANGI VS	ABHAYA KUMAR SHARMA VS	// // 0
240	WP(C)/0021551/2020	STATE OF ODISHA SK.MATIULLAH VS	ABHAYA KUMAR SHARMA VS	// // 0
241	WP(C)/0021552/2020	STATE OF ODISHA RINA OJHA VS	ABHAYA KUMAR SHARMA VS	// // 0
242	WP(C)/0021553/2020	STATE OF ODISHA RAM PRASAD NAIK VS	RABINDRA KUMAR SAHOO VS	// // 0
243	WP(C)/0021554/2020	STATE OF ODISHA BARAH CHARAN BISWAL VS	ABHAYA KUMAR SHARMA VS	// // 0
244	WP(C)/0021555/2020	STATE OF ODISHA MANI CHARAN MOHANTY VS	ABHAYA KUMAR SHARMA VS	// // 0
245	WP(C)/0021556/2020	STATE OF ODISHA SURENDRA KUMAR SAHOO VS	ABHAYA KUMAR SHARMA VS	// // 0
246	WP(C)/0021557/2020	STATE OF ODISHA PRAVAT KUMAR BARIK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0
247	WP(C)/0021558/2020	STATE OF ODISHA ANANTA CHARAN PANDA VS	PRAFULLA KUMAR RATH VS	// // 0
248	WP(C)/0021559/2020	STATE OF ODISHA GOURISHANKAR NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
249	WP(C)/0021560/2020	BANKING OMBUDSMAN, RESERVE BANK OF INDIA ASWINI KUMAR PATTANAIAK VS	SANTOSH KUMAR PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0021561/2020	PRAFULLA MOHANTY VS THE UNION OF INDIA	KISHORE KUMAR JENA VS	// 0 //
251	WP(C)/0021562/2020	ASIT KUMAR DASH VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
252	WP(C)/0021563/2020	JUGAJYOTI JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0021564/2020	SAHADEV BARIK VS ODISHA GRAMYA BANK	BIMBISAR DASH VS	// 0 //
254	WP(C)/0021565/2020	SK.ABID HUSSEIN VS ODISHA FOREST DEVELOPMENT	BISHNU PRASAD PRADHAN VS	// 0 //
255	WP(C)/0021566/2020	HARIHAR JENA VS SURENDRA KUMAR PANDA	AMIYA KUMAR MISHRA VS	// 0 //
256	WP(C)/0021567/2020	NABAKISHORE MALLICK VS THE COLLECTOR BALASORE	MAHESWAR MOHANTY VS	// 0 //
257	WP(C)/0021568/2020	AJAYA KUMAR SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
258	WP(C)/0021569/2020	GANESH PRUSTY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
259	WP(C)/0021570/2020	PARAMESWAR PATEL VS STATE OF ODISHA	S.C.SAMANTRAY VS	// 0 //
260	WP(C)/0021571/2020	SARAT CHANDRA GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0021572/2020	DIBYA RANJAN SAHU	SUSANTA KUMAR DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021573/2020	SARAT CHANDRA GIRI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021574/2020	SOMANATH SUBUDHI	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021575/2020	MUKTA GAHIR	SANTOSH KR. NANDA	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0021576/2020	CHAMPABATI RANA	SANTOSH KUMAR NANDA	//
		VS	VS	0
		UNION OF INDIA		//
266	WP(C)/0021577/2020	SUDHIR KUMAR PRADHAN	KAILASH CHANDRA SAHOO	//
		VS	VS	0
		SECRETARY S AND ME DEPTT.		//
267	WP(C)/0021578/2020	M/S. TECH SUPPORT	DURGA PRASAD NANDA	//
		VS	VS	0
		THE ASST.COMMISSIONER GST AND CENTRAL EXCISE		//
268	WP(C)/0021579/2020	RAMAKANTA MOHANTY	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021580/2020	AKSHAYA KUMBHAR	ADITYA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021581/2020	RADHANATH JENA	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0021582/2020	DILLIP KUMAR RAY		//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021583/2020	NILAMANI PANDA	DEBASIS TRIPATHY	//
		VS	VS	0



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273	WP(C)/0021584/2020	STATE OF ODISHA BRAHMANANDA PARIDA VS	PITAMBAR ACHARYA VS	// // 0
274	WP(C)/0021585/2020	STATE OF ODISHA PRASANTA KUMAR PANIGRAHI VS	PITAMBAR ACHARYA VS	// // 0
275	WP(C)/0021586/2020	THE CHIEF SECRETARY, GOVT. OF ODISHA PRAFULLA KUMAR BEHERA VS	MANOJ KUMAR PATI VS	// // 0
276	WP(C)/0021587/2020	EMPLOYEES PROVIDENT FUND ORGANISATION GOVIND CHANDRA SAHOO VS	MANOJ KUMAR PATI VS	// // 0
277	WP(C)/0021588/2020	EMPLOYEES PROVIDENT FUND ORGANISATION SADHANA NAYAK VS	RAJIV KUMAR MAHANTA VS	// // 0
278	WP(C)/0021589/2020	STATE OF ODISHA TRILOCHAN MOHAPATRA VS	SUDARSAN BEHERA VS	// // 0
279	WP(C)/0021590/2020	STATE OF ODISHA PADMA CHARAN PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0
280	WP(C)/0021591/2020	STATE OF ODISHA ACHYUTANANDA BARIK VS	KRISHNA CHANDRA SAHU VS	// // 0
281	WP(C)/0021592/2020	STATE OF ODISHA MIHIR TRIPATHY VS	KRISHNA CHANDRA TRIPATHY VS	// // 0
282	WP(C)/0021593/2020	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	SRIKANTA MAHUNTA VS	// // 0
283	WP(C)/0021594/2020	STATE OF ODISHA SHOVAN KUMAR GIRI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // 0 //

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284	WP(C)/0021595/2020	SATYANANDA MAHALIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
285	WP(C)/0021596/2020	ANUPA KUMAR PANDA VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
286	WP(C)/0021597/2020	MANOJA KUMAR MISHRA VS STATE OF ODISHA	R.SAHOO VS	// 0 //
287	WP(C)/0021598/2020	SURENDRA KUMAR BARIK VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
288	WP(C)/0021599/2020	BASANT KUMAR DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
289	WP(C)/0021600/2020	STATE OF ODISHA VS PRAVAT KUMAR SAHU	ADDL. GOVT. ADVOCATE VS	// 0 //
290	WP(C)/0021601/2020	SHREE MAA BIDYAPITHA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
291	WP(C)/0021602/2020	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	WP(C)/0021603/2020	NILAMADHAB @ NEELAMADHAB SAHU VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
293	WP(C)/0021604/2020	PRABIR KUMAR BRAHMA VS STATE OF ODISHA	N.C.ROUT VS	// 0 //
294	WP(C)/0021605/2020	STATE OF ODISHA VS ASHOK KUMAR PATRA	ADDL. GOVT. ADVOCATE VS	// 0 //
295	WP(C)/0021606/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//

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		VS	VS	0
296	WP(C)/0021607/2020	KAMAL KUMAR SATAPATHY SHAIKH SAZID@SK.SAJID	BISHNU PRASAD PRADHAN	//
		VS	VS	0
297	WP(C)/0021608/2020	ODISHA FOREST DEVELOPMANT CORPORATION LTD. ABHIRAM SAHOO	ANURAG PATI	//
		VS	VS	0
298	WP(C)/0021609/2020	STATE OF ODISHA ASHWINEE KUMAR DASH	ARUN KUMAR DAS-1	//
		VS	VS	0
299	WP(C)/0021610/2020	STATE OF ODISHA RENUKA NAYAK	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
300	WP(C)/0021611/2020	STATE OF ODISHA ABHAYA KUMAR MOHANTY	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
301	WP(C)/0021612/2020	STATE OF ODISHA SURYA KUMAR PANIGRAHI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
302	WP(C)/0021613/2020	STATE OF ODISHA SIDHESWAR PANIGRAHI	SIDHESWAR MALLIK	//
		VS	VS	0
303	WP(C)/0021614/2020	STATE OF ODISHA HARIHAR DAS	SUMANTA KUMAR NAYAK	//
		VS	VS	0
304	WP(C)/0021615/2020	STATE OF ODISHA PRAFULLA KHUNTIA	ALOK KUMAR PANDA	//
		VS	VS	0
305	WP(C)/0021616/2020	STATE OF ODISHA KAMAL CHAKRABORTI	RAMA CHANDRA JENA	//
		VS	VS	0
306	WP(C)/0021617/2020	STATE OF ODISHA GANESWAR SAHOO	SURYA KANTA PRADHAN	//
		VS	VS	0

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307	WP(C)/0021618/2020	STATE OF ODISHA KASTU MAJHI VS	SURYA KANTA PRADHAN VS	// // ()
308	WP(C)/0021619/2020	STATE OF ODISHA NIRANJAN PRADHAN VS	SURYA KANTA PRADHAN VS	// // ()
309	WP(C)/0021620/2020	STATE OF ODISHA BAIDYANATH NAIK VS	SURYA KANTA PRADHAN VS	// // ()
310	WP(C)/0021621/2020	STATE OF ODISHA BIJU PATTNAIK EDUCATIONAL AND CHARITABLE TRUSTS VS	<del>ABSE/ABUS</del> VS	// // ()
311	WPCRL/0000085/2020	STATE OF ODISHA PRAKASH PRADHAN VS	TUKUNA KUMAR MISHRA VS	// // /0 ()
312	ABLAPL/0010252/2020	STATE OF ODISHA TIPU PRADHAN VS	K.P.MOHANTY VS	// // DELANGA /113 /2020 ()
313	ABLAPL/0010253/2020	STATE OF ODISHA GOKULA MOHAPATRA VS	G.N.MISHRA VS	// // KANAS /133 /2020 ()
314	ABLAPL/0010254/2020	STATE OF ODISHA RAJAN KUMAR JENA VS	P.R.MISHRA VS	// // AGARAPADA /80 /2020 ()
315	ABLAPL/0010255/2020	STATE OF ODISHA AMIYA KUMAR PATTNAIK VS	JYOTIRMAYA SAHOO VS	// // NAYAGARH SADAR /119 /2020 ()
316	ABLAPL/0010256/2020	STATE OF ODISHA LEESA SOREN VS	ABAKASH NANDA VS	// // MAHILA P.S.(BBSR) /41 /2020 ()
317	ABLAPL/0010257/2020	STATE OF ODISHA SK ANSAR VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	// // // KENDRAPARA /142 /2020 ()

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318	ABLAPL/0010258/2020	ILLA @ SOUBHAGYASMITA JENA VS STATE OF ODISHA	ABAKASH NANDA VS	MAHILA P.S.(BBSR) /41 /2020 () //
319	ABLAPL/0010259/2020	TRUPTIMAYEE SAHOO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	KENDRAPARA /130 /2015 () //
320	ABLAPL/0010260/2020	JHADESWAR NAYAK VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	BHUBANESWAR VIGILANCE /17 /2020 () //
321	ABLAPL/0010261/2020	SK. NOOR MAHAMMAD @ SK. NURA MAHAMMAD VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BHADRAK TOWN /201 /2020 () //
322	ABLAPL/0010262/2020	SANTOSH KUMAR JENA VS STATE OF ODISHA	T.PANIGRAHI VS	SATYABADI /244 /2019 () //
323	ABLAPL/0010263/2020	DASARATHI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /129 /2020 () //
324	ABLAPL/0010264/2020	SAMARJEET PADHI @ CHIKU PADHI @ CHIKURAPADHI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BHADRAK TOWN /235 /2020 () //
325	ABLAPL/0010265/2020	SK. SAHID ALLI @ SK. SAZID VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	PURUNABAZAR /133 /2020 () //
326	ABLAPL/0010266/2020	JITENDRA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	BHUBANESWAR VIGILANCE /17 /2020 () //
327	ABLAPL/0010267/2020	SK SATAR VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	KENDRAPARA /142 /2020 () //
328	ABLAPL/0010268/2020	LEELA DULALI SOREN VS STATE OF ODISHA	ABAKASH NANDA VS	MAHILA P.S.(BBSR) /41 /2020 () //
329	ABLAPL/0010269/2020	KALANDI PRADHAN	DEEPAK KUMAR SAHOO	RAJNAGAR /171 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0010270/2020	BULU @ SANKAR PRADHAN	SIBA PRASAD MISHRA	CHAULIAGANJA /262 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0010271/2020	LIPU @ BIJAY KUMAR SAHU	JAYANTA KU. MAJHI	BALASORE TOWN /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0010272/2020	JAYANTA KUMAR MOHANTY @ KALIA	JAYANTA KU. MAJHI	SAHADEV KHUNTA /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0010273/2020	ANANTA KHATUA @ ANIA CHHUA	JAYANTA KU. MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0010274/2020	PRASANTA KUMAR MISHRA	P.K.MAHARAJ	/ /0
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0010275/2020	SUSIL KUMAR DASH	UDIT RANJAN JENA	KHANTAPADA /158 /2019
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0010276/2020	TULASI MOHANTY	MAHES DAS	RAJNAGAR /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0010277/2020	CH. SITAMA @ SITAMA	JASHOBANTA DASH	SAHID NAGAR P.S. /313 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0010278/2020	PABITRA SAMAL	RAMA CHANDRA RAY	KUAKHIA /274 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0010279/2020	RATIKANTA MAJHI	JAYANTA KU. MAJHI	REMUNA /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0010280/2020	SHYAMASUNDAR SAMAL	JAYANTA KU. MAJHI	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0010281/2020	STATE OF ODISHA MITHUN BADHEI VS	JAYANTA KU. MAJHI VS	// / /0 ()
342	ABLAPL/0010282/2020	STATE OF ODISHA DEEPAK KUMAR JENA @ DIPUA VS	JAYANTA KU. MAJHI VS	// BALIAPAL /145 /2020 ()
343	ABLAPL/0010283/2020	STATE OF ODISHA KALIA @ SANTOSH KUMAR BEHERA VS	JAYANTA KU. MAJHI VS	// BALASORE TOWN /185 /2020 ()
344	ABLAPL/0010284/2020	STATE OF ODISHA SUMANTA HARIJAN VS	ANIRUDHA DAS VS	// KODINGA /36 /2019 ()
345	ABLAPL/0010285/2020	STATE OF ODISHA MAMATA MUKHARI VS	AMITAV DAS VS	// BHOGRAI /167 /2020 ()
346	ABLAPL/0010286/2020	STATE OF ODISHA ABHAYA SAHU @ ABHI VS	MANOJ KUMAR PANDA VS	// ANGUL TOWN /950 /2020 ()
347	ABLAPL/0010287/2020	STATE OF ODISHA ANIL @ SISHIR KUMAR NAYAK VS	SATYA NARAYAN MISHRA-4 VS	// NAIKANI-DIHI /79 /2020 ()
348	ABLAPL/0010288/2020	STATE OF ODISHA SRINIBAS RANA VS	JAYADEBA BEHERA VS	// / /0 ()
349	ABLAPL/0010289/2020	STATE OF ODISHA SIBUN SIDHANTHA SAHOO VS	JAYADEBA BEHERA VS	// NAYAGARH /126 /2020 ()
350	ABLAPL/0010290/2020	STATE OF ODISHA SK ABID QUADRI VS	DURLLABHA RANJAN MISHRA VS	// JASHIPUR /108 /2020 ()
351	ABLAPL/0010291/2020	STATE OF ODISHA PRAVAT KUMAR MALLICK VS STATE OF ODISHA	BIKASH KUMAR ROURTRAY VS	// RAJNAGAR /198 /2020 () //

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352	ABLAPL/0010292/2020	ASHOK NAIK VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /356 /2020 () //
353	ABLAPL/0010293/2020	MAHESWAR MUDULI VS STATE OF ODISHA	L.BHUYAN VS	ANANDAPUR /98 /2020 () //
354	ABLAPL/0010294/2020	APARTI @ ANANTA CHARAN SETHY VS STATE OF ODISHA	L.BHUYAN VS	ANANDAPUR /117 /2020 () //
355	ABLAPL/0010295/2020	GADADHAR KHATUA VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /159 /2020 () //
356	ABLAPL/0010296/2020	DHUSASAN ROUT VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /159 /2020 () //
357	ABLAPL/0010297/2020	LAXMIDHAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	PIPLI /243 /2020 () //
358	ABLAPL/0010298/2020	DINABANDHU BEHERA VS STATE OF ODISHA	S.K.BISWAL VS	KHANTAPADA /104 /2018 () //
359	ABLAPL/0010299/2020	BASANTI SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /172 /2019 () //
360	ABLAPL/0010300/2020	SURYAKANTA PAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JALESWAR /279 /2020 () //
361	ABLAPL/0010301/2020	SK SABAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	JASHIPUR /108 /2020 () //
362	ABLAPL/0010302/2020	KATI @ SASHIKANTA DAS VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALASORE TOWN /175 /2020 () //
363	ABLAPL/0010303/2020	CHITTARANJAN DAS @ SATKA	JAYANTA KU. MAJHI	BALASORE TOWN /119 /2020



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		VS	VS	()
364	ABLAPL/0010304/2020	STATE OF ODISHA HARIPADA BEHERA	JAYANTA KU. MAJHI	// BASTA /182 /2020
		VS	VS	()
365	ABLAPL/0010305/2020	STATE OF ODISHA PITAMBAR MAJHI	JAYANTA KU. MAJHI	// CHANDIPUR /33 /2020
		VS	VS	()
366	ABLAPL/0010306/2020	STATE OF ODISHA SAMIR MALLIK	KASHINATH PATNAIK	// PATTAMUNDAI /164 /2020
		VS	VS	()
367	ABLAPL/0010307/2020	STATE OF ODISHA BIKASH @ VIKASH SINGH	SATYARANJAN MOHAPATRA	// AMBABHONA /4 /2020
		VS	VS	()
368	ABLAPL/0010308/2020	STATE OF ODISHA MANISH KUMAR PRAJAPATI	SATYARANJAN MOHAPATRA	// AMBABHONA /4 /2020
		VS	VS	()
369	ABLAPL/0010309/2020	STATE OF ODISHA SAMBEDITA NAYAK	SOURA CHANDRA MOHAPATRA	// MANGALA BAG /155 /2020
		VS	VS	()
370	ABLAPL/0010310/2020	STATE OF ODISHA GOLAK MALIK	DILLIP RAY	// BASUDEVPUR /224 /2020
		VS	VS	()
371	ABLAPL/0010311/2020	STATE OF ODISHA SHARAT MUDULI	L.BHUYAN	// ANANDAPUR /98 /2020
		VS	VS	()
372	ABLAPL/0010312/2020	STATE OF ODISHA PRASANTA @ DEBA MALLIK	RANJIT MOHANTY	// AUL /85 /2020
		VS	VS	()
373	ABLAPL/0010313/2020	STATE OF ODISHA RANJIT KUNAR	RANJIT MOHANTY	// BINJHARPUR /16 /2020
		VS	VS	()
374	ABLAPL/0010314/2020	STATE OF ODISHA CHAITANYA BHADRA	RANJIT MOHANTY	// KENDRAPARA /140 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0010315/2020	STATE OF ODISHA DAMBARUDHAR NAYAK VS	PRAVAT KUMAR NAYAK VS	// NUAGAON /58 /2020 ()
376	ABLAPL/0010316/2020	STATE OF ODISHA ULLASH HATI VS	SARAT KUMAR ACHARYA VS	// BALIKUDA /174 /2020 ()
377	ABLAPL/0010317/2020	STATE OF ODISHA BASANTA KUMAR PATASANI VS	BISWARANJAN MAHARATHA VS	// DELANGA /158 /2017 ()
378	ABLAPL/0010318/2020	STATE OF ODISHA PRASANNA KUMAR BAHALIA VS	ASIT KU. JENA VS	// BADACHANA /249 /2020 ()
379	ABLAPL/0010319/2020	STATE OF ODISHA BASANTA KUMAR PATASANI VS	BISWARANJAN MAHARATHA VS	// DELANGA /102 /2017 ()
380	ABLAPL/0010320/2020	STATE OF ODISHA SUSHANTA KUMAR PATASHANI VS	S.P.DASH VS	// DELANGA /158 /2017 ()
381	ABLAPL/0010321/2020	STATE OF ODISHA KABULA PRADHAN @ PRASANTA KUMAR PRADHAN VS	SADHAN VS	// AIR FIELD P.S. /83 /2019 ()
382	ABLAPL/0010322/2020	STATE OF ODISHA KASHINATH PRUSTY VS	Sibananda Patra VS	// SEA BEACH /111 /2020 ()
383	ABLAPL/0010323/2020	STATE OF ODISHA NAKULA CHANDRA BARIK VS	AMULYA RATNA PANDA VS	// MANGALPUR /346 /2020 ()
384	ABLAPL/0010324/2020	STATE OF ODISHA DAMODAR MALIK VS	DIBYAJYOTI SAHOO VS	// PATTAMUNDAI /102 /2020 ()
385	ABLAPL/0010325/2020	STATE OF ODISHA MINATI SUNDARAY VS STATE OF ODISHA	ASHOK KU. SAHOO VS	// / /0 () //

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386	ABLAPL/0010326/2020	SURESH RANA VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /135 /2020 () //
387	ABLAPL/0010327/2020	PRAFULLA BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /214 /2020 () //
388	ABLAPL/0010328/2020	AMAR SAMAL VS STATE OF ODISHA	SANJIT MISHRA VS	CANTONMENT ROAD /41 /2020 () //
389	ABLAPL/0010329/2020	RAMA CHANDRA BIHARI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BALANGA /85 /2020 () //
390	ABLAPL/0010330/2020	JAGA SAMAL VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	CHOUDWAR /156 /2020 () //
391	ABLAPL/0010331/2020	PABITRA PRADHAN VS STATE OF ODISHA	B.P.CHHUALSINGH VS	R.UDAYAGIRI /8 /2019 () //
392	ABLAPL/0010332/2020	SWAKSHYAR SINGH @ KABULU VS STATE OF ODISHA	M. R. DHAL VS	PIPLI /230 /2020 () //
393	ABLAPL/0010333/2020	SAJIB BAGHASINGH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	JATNI P.S. /288 /2020 () //
394	ABLAPL/0010334/2020	RABINDRANATH MALLICK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /209 /2020 () //
395	ABLAPL/0010335/2020	KAPPA KESHAB VS STATE	PRASANTA KUMAR PANDA VS	JARADA /175 /2020 () //
396	ABLAPL/0010336/2020	GURUPAD MAITY VS STATE OF ODISHA	A.K.SARANGI VS	NAYAPALLI P.S. /305 /2020 () //
397	ABLAPL/0010337/2020	SURIA @ SURANJAN JENA	SUBASH CHANDRA MISHRA	SALIPUR /183 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
398	ABLAPL/0010338/2020	STATE OF ORISSA SWAPNAJIT SAHU	S.ROUT	// / /0
		VS	VS	()
399	ABLAPL/0010339/2020	STATE OF ODISHA LINGARAJ SAHOO	ASUTOSH TRIPATHY	// CHHENDIPADA /208 /2020
		VS	VS	()
400	ABLAPL/0010340/2020	STATE OF ODISHA SANATAN PRADHAN	J.P.PARIDA	// JODAPADAR /91 /2020
		VS	VS	()
401	ABLAPL/0010341/2020	STATE OF ODISHA RAMAKANTA MALLICK	GOUTAM CHARAN ROUT	// NIALI /209 /2020
		VS	VS	()
402	ABLAPL/0010342/2020	STATE OF ODISHA SURATHI MALIK @ SURATHI MALIK	U.K. LENKA	// BASUDEVPUR /207 /2020
		VS	VS	()
403	ABLAPL/0010343/2020	STATE OF ODISHA BAMADEV BALIARSINGH	MANAS RANJAN PANDA	// JODAPADAR /92 /2020
		VS	VS	()
404	ABLAPL/0010344/2020	STATE OF ODISHA PRABIRA MOHANTY	MANORANJAN PADHI	// JEYPORE TOWN /202 /2020
		VS	VS	()
405	ABLAPL/0010345/2020	STATE OF ODISHA BASANTA DAS	SUMANTA KUMAR NAYAK	// NANDIPADA /48 /2019
		VS	VS	()
406	ABLAPL/0010346/2020	STATE OF ODISHA SAMBIT KUMAR BHUTIA	GYANA RANJAN DAS	// / /0
		VS	VS	()
407	ABLAPL/0010347/2020	STATE OF ODISHA DHANESWAR SAHOO	ABHISHEK DASH	// JALESWAR /132 /2020
		VS	VS	()
408	WPC(OAC)/0000227/2017	STATE OF ODISHA AMARESH KUMAR NEGI	BISWABIHARI MOHANTY	// / /
		VS	VS	()

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409	WPC(OAC)/0002143/2014	STATE OF ODISHA , S AND ME DEPARTMENT AMARESH KUMAR NEGI VS STATE OF ODISHA	M/S BISWABIHARI MOHANTY VS	// // () //

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MISC CASES FILED on :28/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	101/2020 CMAPL/75/2020	SUJATA SA-MP	ADV.
2	129/2020 CONTC/3525/2020	BHIMSEN DAS-MP	ADV
3	428/2020 CRLREV/364/2020	SIDHANTA MAJHI-MP	R.ACHARY
4	429/2020 CRLREV/365/2020	NARAD BEHERA-MP	RAMDAS ACHARY
5	580/2020 FAO/377/2020	REGIONAL MANAGER, THE ORIENTAL INSURANCE CO.	<del>SIDHANTH ROY</del>
6	581/2020 FAO/377/2020	REGIONAL MANAGER, THE ORIENTAL INSURANCE CO.	<del>SIDHANTH ROY</del>
7	582/2020 FAO/492/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO.	<del>SIDHANTH ROY</del>
8	583/2020 FAO/492/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO.	<del>SIDHANTH ROY</del>
9	741/2020 ABLAPL/10256/2020	LEESA SOREN-MP	ABAKASH NANDA
10	742/2020 ABLAPL/9584/2020	ISAN SOREN-MP	ABAKASH NANDA
11	744/2020 ABLAPL/10258/2020	ILLA @ SOUBHAGYASMITA JENA-MP	ABAKASH NANDA
12	745/2020 ABLAPL/10268/2020	LEELA DULALI SOREN-MP	ABAKASH NANDA
13	801/2020 BLAPL/5636/2019	GOPAL POLASI-MP	M/S.MANORANJAN PADHY
14	802/2020 BLAPL/4113/2020	IRFAN KHAN-MP	R.N.BISWAL
15	803/2020 BLAPL/10962/2019	SIDHESWAR BINDHANI @ PETU-MP	BIJAYA KUMAR MISHRA
16	804/2020 BLAPL/5752/2020	ARANYA NAYAK-MP	DEVASHIS PANDA
17	806/2020 BLAPL/214/2020	PRASANT KUMAR SAHOO-MP	L.N.RAYATSINGH
18	807/2020 BLAPL/4945/2020	TAPASWINI PANDA-MP	GOUTAM CHARAN ROUT
19	832/2020 CRLMC/1309/2020	GURUPAD MAITY-MP	A.K.SARANGI
20	833/2020 CRLMC/1306/2020	KANHEYALAL AGARWALLA-MP	GOURIMOHAN RATH
21	834/2020 CRLMC/1310/2020	PURNA CHANDRA BEHERA-MP	SIDHESWAR MOHANTY
22	835/2020 CRLMC/1310/2020	PURNA CHANDRA BEHERA-MP	SIDHESWAR MOHANTY
23	836/2020 CRLMC/1311/2020	RADHA MADHAB MISHRA-MP	SIDHESWAR MOHANTY
24	837/2020 CRLMC/1311/2020	RADHA MADHAB MISHRA-MP	SIDHESWAR MOHANTY
25	838/2020 CRLMC/1312/2020	ARUN PRASAD MOHAPATRA-MP	SIDHESWAR MOHANTY
26	839/2020	ARUN PRASAD MOHAPATRA-MP	SIDHESWAR MOHANTY

27	CRLMC/1312/2020 840/2020	BASANTA KUMAR PANIGRAHI(RETD)-MP	SIDHESWAR MOHANTY
28	CRLMC/1313/2020 841/2020	BASANTA KUMAR PANIGRAHI(RETD)-MP	SIDHESWAR MOHANTY
29	CRLMC/1313/2020 882/2020	SUJEET SABAR-MP	NIHAR RANJAN MOHANTY
30	CRLA/461/2020 883/2020	SUJEET SABAR-MP	NIHAR RANJAN MOHANTY
31	CRLA/461/2020 884/2020	SUJEET SABAR-MP	NIHAR RANJAN MOHANTY
32	CRLA/461/2020 885/2020	NRUPA NAIK-MP	M/S.BIREN SANKAR TRIPATHY
33	CRLA/637/2016 1005/2020	THE DIVISIONAL MANGER, NATIONAL INSURANCE CO.L	PRASANTA KUMAR MAHALI
34	MACA/612/2020 1006/2020	MANAGER CLAIMS, M/S TATA AIG GENERAL INSURANCE	PODUDAMP
35	MACA/613/2020 1007/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
36	MACA/527/2020 1008/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
37	MACA/528/2020 1009/2020	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
38	MACA/529/2020 1010/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE	SOMNATH ROY
39	MACA/324/2020 1011/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO	SOMNATH ROY
40	MACA/374/2020 1012/2020	THE DIVISIONAL MANAGER M/S NEW INDIA ASSURANCE	SOMNATH ROY
41	MACA/375/2020 1013/2020	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE	SOMNATH ROY
42	MACA/384/2020 1014/2020	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE	SOMNATH ROY
43	MACA/393/2020 1041/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
44	WA/498/2020 1042/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
45	WA/498/2020 1043/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
46	WA/499/2020 1044/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
47	WA/499/2020 1045/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
48	WA/500/2020 1046/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
49	WA/500/2020 1047/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
50	WA/501/2020 1048/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
51	WA/501/2020 1049/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
52	WA/502/2020 1050/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
53	WA/502/2020 1051/2020	STATE OF ORISSA-MP	ADDL.GOV'T ADVOCATE
54	WA/503/2020 1052/2020	STATE OF ORISSA-MP	ADDL.GOV'T ADVOCATE
55	WA/503/2020 1053/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
56	WA/504/2020 1054/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
57	WA/504/2020 1055/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
	WA/513/2020		

58	1056/2020 WA/513/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
59	1057/2020 WA/513/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
60	1058/2020 WA/513/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
61	1059/2020 WA/514/2020	STAE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
62	1060/2020 WA/514/2020	STAE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
63	1061/2020 WA/514/2020	STAE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
64	1062/2020 WA/514/2020	STAE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
65	9825/2020 WP(C)/21424/2020	SATYA NARAYAN SABAT-MP	GYANALOKA MOHANTY
66	9826/2020 WP(C)/21425/2020	SUKANTA KUMAR SAHOO-MP	SARATHI JYOTI MOHANTY
67	9827/2020 WP(C)/21428/2020	JAGANNATH PRASAD BISHOYI-MP	SAMEER KUMAR DAS
68	9828/2020 WP(C)/21432/2020	RASHMI RANJAN NARENDRA-MP	SANJAY KUMAR SAMANTARAY
69	9829/2020 WP(C)/3138/2018	KAILASH CH.NAYAK-MP	M/S.SAMEER KUMAR DAS
70	9830/2020 WP(C)/10715/2020	RAJENDRA KUMAR ROUT-MP	SAMEER KUMAR DAS
71	9831/2020 WP(C)/21442/2020	NIGAMANANDA BHUYAN-MP	PRASANTA KUMAR MISHRA
72	9832/2020 WP(C)/21463/2020	MAKARA ROUT-MP	BHAGABAN BEHERA
73	9833/2020 WP(C)/21468/2020	NABADISHA VIDYA NIKETAN, BBSR-MP	SUSANTA KUMAR BARAL
74	9834/2020 WP(C)/15135/2015	BAIKUNTHANATH BARIK-MP	M/S.BISWA PRAKASH DHAL
75	9835/2020 WP(C)/21474/2020	PUSPANJALI SARANGI-MP	SIDHARTHA MISHRA
76	9836/2020 WP(C)/17709/2020	FAMOUS SECURITY SERVICE, KHURDA-MP	PRABODHA CHANDRA NAYAK
77	9837/2020 WP(C)/21476/2020	PRASANTA KUMAR PANDA-MP	SANTANU KUMAR SARANGI
78	9839/2020 WP(C)/6222/2019	ARUP MOHANTY-MP	M/S.B.S.RAYAGURU
79	9841/2020 WP(C)/21484/2020	KRUSHNA CHANDRA MOHAPATRA-MP	SAROJ KUMAR PADHY
80	9842/2020 WP(C)/21487/2020	ASHUTOSH PRASAD MOHANTY-MP	PRASANTA KU. DAS
81	9843/2020 WP(C)/15663/2020	HARAPARBATI CONSTRUCTION, A PROPRIETORSHIP FIRM	SRINIVAS MANGANERIA
82	9844/2020 WP(C)/16775/2020	DUTTAKRISHNA BOITEI-MP	DEBASIS TRIPATHY
83	9845/2020 WP(C)/21491/2020	SUBHASHREE PADHI-MP	MOHENDRA KUMAR MOHAPATRO
84	9846/2020 WP(C)/21494/2020	PRANAB KUMAR PAL-MP	SUKANTA KUMAR DALAI
85	9847/2020 WP(C)/21496/2020	TAPASWINI BEHERA-MP	SUKANTA KUMAR DALAI
86	9848/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
87	9849/2020 WP(C)/21505/2020	SANJAY KUMAR DAS-MP	SURAJ MOHANTY
88	9850/2020 WP(C)/21509/2020	P.SURESH-MP	ATUL TRIPATHY
89	9851/2020	PRAVASINI SAMAL-MP	B.S.TRIPATHY (1)



90	WP(C)/21515/2020 9852/2020	STATE GOVERNMENT OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
91	WP(C)/14210/2020 9853/2020	STATE GOVERNMENT OF ODISHA-MP	
92	WP(C)/14210/2020 9857/2020	DARPA NARAYAN DAS-MP	PRAFULLA KUMAR RATH
93	WP(C)/21527/2020 9858/2020	SATYASHRI MOHAPATRA-MP	RUDRA NARAYAN PARIJA
94	WP(C)/14781/2020 9859/2020	PRADEEPTA KUMAR BHUINYA-MP	AMITAV TRIPATHY
95	WP(C)/21530/2020 9860/2020	MILAN KUMAR PATTNAIK-MP	S.S.RAY (2)
96	WP(C)/21532/2020 9861/2020	GOBINDA NAYAK-MP	SATYABRATA MOHANTY
97	WP(C)/21536/2020 9862/2020	SASANKA SEKHAR SAHU-MP	D.P.MOHANTY
98	WP(C)/21543/2020 9863/2020	SASANKA SEKHAR SAHU-MP	D.P.MOHANTY
99	WP(C)/21543/2020 9864/2020	RAM PRASAD NAIK-MP	RABINDRA KUMAR SAHOO
100	WP(C)/21553/2020 9865/2020	PRAVAT KUMAR BARIK-MP	BIBHUTI BHUSAN CHOUDHURY
101	WP(C)/21557/2020 9866/2020	PRAFULLA MOHANTY-MP	KISHORE KUMAR JENA
102	WP(C)/21561/2020 9867/2020	ASIT KUMAR DASH-MP	JITENDRA KUMAR DIGAL
103	WP(C)/21562/2020 9868/2020	SK.ABID HUSSEIN-MP	BISHNU PRASAD PRADHAN
104	WP(C)/21565/2020 9869/2020	HARIHAR JENA-MP	AMIYA KUMAR MISHRA
105	WP(C)/21566/2020 9870/2020	GURUJI RICE INDUSTRY-MP	M/S.DAYANANDA MOHAPATRA
106	WP(C)/1977/2020 9871/2020	DIBYA RANJAN SAHU-MP	SUSANTA KUMAR DASH
107	WP(C)/21572/2020 9872/2020	PRASANTA KUMAR PRADHAN-MP	M/S.S.K.SAMAL
108	WP(C)/14275/2020 9873/2020	M/S. TECH SUPPORT-MP	DURGA PRASAD NANDA
109	WP(C)/21578/2020 9874/2020	RAMAKANTA MOHANTY-MP	GOURI MOHAN RATH
110	WP(C)/21579/2020 9875/2020	AKSHAYA KUMBHAR-MP	ADITYA PRASAD RATH
111	WP(C)/21580/2020 9876/2020	RADHANATH JENA-MP	SWARUP KUMAR PATNAIK
112	WP(C)/21581/2020 9877/2020	NILAMANI PANDA-MP	DEBASIS TRIPATHY
113	WP(C)/21583/2020 9878/2020	BRAHMANANDA PARIDA-MP	PITAMBAR ACHARYA
114	WP(C)/21584/2020 9879/2020	PRASANTA KUMAR PANIGRAHI-MP	PITAMBAR ACHARYA
115	WP(C)/21585/2020 9880/2020	STATE PRIVATE INDUSTRIAL TRAINING INSTITUTE ASSOCIATION-MP	
116	WP(C)/14472/2020 9881/2020	PRAFULLA KUMAR BEHERA-MP	MANOJ KUMAR PATI
117	WP(C)/21586/2020 9882/2020	BARIPADA URBAN CO-OPERATIVE BANK LTD.,BARIPADA-MP	B.N.MISHRA
118	WP(C)/7866/2018 9883/2020	GOVIND CHANDRA SAHOO-MP	MANOJ KUMAR PATI
119	WP(C)/21587/2020 9884/2020	BISHNUPRIYA BEHERA-MP	M/S.RAMAKANTA SARANGI
120	WP(C)/22752/2019 9885/2020	SATYANANDA MAHALIK-MP	AMIT PRASAD BOSE
	WP(C)/21595/2020		

121	9886/2020 WP(C)/21598/2020	SURENDRA KUMAR BARIK-MP	PRABODHA CH. NAYAK
122	9887/2020 WP(C)/21600/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
123	9888/2020 WP(C)/21601/2020	SHREE MAA BIDYAPITHA-MP	NIRANJAN LENKA
124	9889/2020 WP(C)/21602/2020	PRADEEP KUMAR MISHRA-MP	AMIT PRASAD BOSE
125	9890/2020 WP(C)/21603/2020	NILAMADHAB @ NEELAMADHAB SAHU-MP	BABITA KUMARI PATTANAİK
126	9891/2020 WP(C)/21603/2020	NILAMADHAB @ NEELAMADHAB SAHU-MP	BABITA KUMARI PATTANAİK
127	9892/2020 WP(C)/21605/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
128	9893/2020 WP(C)/21607/2020	SHAIKH SAZID@SK.SAJID-MP	BISHNU PRASAD PRADHAN
129	9894/2020 WP(C)/21606/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
130	9895/2020 WP(C)/21610/2020	RENUKA NAYAK-MP	ASIT KUMAR CHAUDHURY
131	9896/2020 WP(C)/21613/2020	SIDHESWAR PANIGRAHI-MP	SIDHESWAR MALLİK
132	9897/2020 WP(C)/21615/2020	PRAFULLA KHUNTIA-MP	AŁOK KUMAR PANDA
133	9898/2020 WP(C)/21617/2020	GANESWAR SAHOO-MP	SURYA KANTA PRADHAN
134	9899/2020 WP(C)/21619/2020	NIRANJAN PRADHAN-MP	SURYA KANTA PRADHAN
135	9900/2020 WP(C)/21618/2020	KASTU MAJHI-MP	SURYA KANTA PRADHAN
136	9901/2020 WP(C)/21620/2020	BAIDYANATH NAIK-MP	SURYA KANTA PRADHAN
137	9902/2020 WP(C)/21621/2020	BIJU PATNAİK EDUCATIONAL AND CHARITABLE TRUST	ASWAT DAS
138	145/2020 CRLMP/816/2020	GOLAP SAHU @ PRADHAN-MP	
139	743/2020 ABLAPL/4963/2020	RAJA GOCHHAYAT-MP	
140	746/2020 ABLAPL/2061/2019	ANIL KUMAR AGARWAL-MP	
141	747/2020 ABLAPL/8241/2020	RUNULATA JENA-MP	
142	748/2020 ABLAPL/5107/2020	SATYAJIT SAHOO-MP	
143	749/2020 ABLAPL/3751/2020	AJIT KUMAR GUPTA-MP	
144	750/2020 ABLAPL/8690/2020	AJAY CHRISTIAN @ ISMAEL BAGH-MP	
145	751/2020 ABLAPL/17231/2019	SUDHAKAR SASMAL-MP	
146	805/2020 BLAPL/8685/2019	NARAYAN BEHERA-MP	
147	9838/2020 WP(C)/18889/2020	T.KIRAN KUMAR RAO-MP	
148	9840/2020 WP(C)/18491/2016	CHINMAYEE PANI-MP	
149	9854/2020 WP(C)/15489/2019	KRUSHNA CHANDRA SWAMI@ KRUSHNA CHANDRA MAHADEV-MP	
150	9855/2020 WP(C)/15489/2019	KRUSHNA CHANDRA SWAMI@ KRUSHNA CHANDRA MAHADEV-MP	
151	9856/2020 WP(C)/11398/2020	REGAL VENTURE PVT.LTD.-MP	